

**GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION No.2920  
TO BE ANSWERED ON 05.12.2019**

**HAJ PILGRIMS**

**2920. SHRI RAMPRIT MANDAL:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the number of applications received from all States/ UTs of the country including Bihar for Haj pilgrimage during the last three years along with the number of pilgrims who visited the holy pilgrimage of Haj;
- (b) the quota fixed for Bihar in terms of Haj pilgrimage and the increase made in the same, year-wise; and
- (c) the number of female pilgrims out of such total pilgrims during last three years?

**ANSWER**

**MINISTER OF MINORITY AFFAIRS  
(SHRI MUKHTAR ABBAS NAQVI)**

- (a) The number of applications received from all States/ UTs of the country including Bihar for Haj pilgrimage during the last three years along with the number of pilgrims who actually visited Saudi Arabia for Haj is given in Annexure.
- (b) The quota allocated to Haj Committee of India (HCoI) is distributed amongst the States/UTs on the basis of their respective Muslim population, based on the 2011 census figures. The Haj quota of the State of Bihar, number of applications received and the final quota, during the last three years is as under:

Year	Original Haj quota allocated	No. of applications received	Final quota	Actual pilgrims proceeded for Haj
2017	12125	6963	6963	6459
2018	12630	5147	5147	4730
2019	12630	4950	4950	4588

- (c) The total number of female pilgrims went on Haj pilgrimage through Haj Committee of India during last three years is as under:

Year	Number of female pilgrims
2017	57810
2018	60495
2019	67144

\*\*\*\*\*

**ANNEXURE REFERRED IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2920 FOR 05.12.2019 RAISED BY SHRI RAMPRIT MANDAL REGARDING HAJ PILGRIMAGE**

**Number of Applications received in Haj Committee of India and number of actual pilgrims proceeded for Haj**

Sr. No	Name of States/Union Territory	2017		2018		2019	
		No. of App.	Pilgrim proceeded	No. of App.	Pilgrim proceeded	No. of App.	Pilgrim proceeded
1	Andaman & Nicobar (UT)	115	56	184	183	115	110
2	Andhra Pradesh	3390	2797	2847	2327	2138	1841
3	Assam (*)	4279	4064	3557	3326	3588	3364
4	Bihar	6963	6459	5147	4730	4950	4588
5	Chandigarh (UT)	91	81	52	50	36	33
6	Chattisgarh	1374	394	1045	456	823	550
7	Dadra nagar Haveli (UT)	33	21	50	49	41	34
8	Daman & Diu (UT)	27	23	34	28	11	12
9	Delhi (NCT)	10228	1654	8056	2046	6228	2464
10	Goa	196	183	143	121	191	172
11	Gujarat	57225	10979	43969	6747	33559	7993
12	Haryana	4149	1340	3519	1526	3145	1884
13	Himachal Pradesh	129	121	85	81	72	62
14	Jammu & Kashmir	35217	8045	32332	10124	22389	11575
15	Jharkhand	3306	3119	2827	2614	2233	2063
16	Karnataka	23514	6120	18427	7072	13995	8310
17	Kerala	95236	11400	69783	11632	43115	13389
18	Lakshadweep (UT)	366	299	283	275	342	328
19	Madhya Pradesh	24875	3688	19947	4723	16486	5835
20	Maharashtra	57246	10141	43804	12668	35658	15078
21	Manipur	497	388	505	416	499	457
22	Odisha	1133	696	909	729	698	641
23	Puducherry (UT)	214	124	149	128	94	84
24	Punjab	303	282	304	288	342	331
25	Rajasthan	17796	4815	14420	5605	10750	6742
26	Tamil Nadu	13588	3273	9568	3801	6379	4439
27	Tripura	134	123	156	150	110	106
28	Uttar Pradesh	51375	29188	42914	31435	34397	31787
29	Uttarakhand	4694	1068	4100	1268	3019	1536
30	West Bengal	9940	9408	9341	8579	8470	7814
31	Telangana	20635	3458	17147	4408	13388	5246
32	Discretionary quota		460		499		497
33	Khadim ul Hujjaj		585		606		622
	<b>Total</b>	<b>448268</b>	<b>124852</b>	<b>355604</b>	<b>128690</b>	<b>267261</b>	<b>139987</b>

Note: For the last 3 years, duplication has been eliminated due to online application.